

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

13.03.2019

M.A./260/352/2017 N NAYAK
O.A./260/318/2015 -V/S-
FOR APPR. ORDER D/O POST

ITEM NO:35

FOR APPLICANTS(S) Adv. : Mr. D.P.Dhalsamant

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant submitted that the order of this Tribunal has been set aside by the Hon'ble High Court for which he does not want to pursue this MA.</p> <p>MA 352/2017 filed by the Respondents counsel is treated as disposed being not pressed.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p>

